

File No. 1-1790/FSSAI/Imports/2019
Food Safety and Standards Authority of India
(A Statutory Authority established under the Food Safety and Standards Act, 2006)
FDA Bhawan, Kotla Road, New Delhi - 110002


11th October, 2019

ORDER

Subject: Certificate of Analysis from ISO 17025 accredited labs for testing of imported proprietary foods - reg.

In continuation to FSSAI's order of even number dated 22.08.2019 (copy enclosed) regarding Certificate of Analysis for testing of imported proprietary food to be accepted by Authorised Officer only if it is issued by an ISO 17025 accredited lab of exporting country with a valid scope for those parameters and product matrix, FSSAI has further decided that Certificate of Analysis to be accompanied with consignment shall not be more than 03 months old from date of despatch from exporting country.

2. It shall be effective from 01.01.2020.


(Dr. Amit Sharma)
Director (Imports)

To-

1. **All Authorised Officers, FSSAI**
2. **Director (Customs) and Commissioner (SW), CBEC** - For circulation to all Authorised Officers from Customs for compliance.

Copy to :- (For Information)

3. ED(Compliance), FSSAI-HQ
4. Advisor (QA), FSSAI-HQ
5. Advisor (Standard), FSSAI-HQ
6. Head (Regulation & Codex), FSSAI-HQ
7. Head (Regulatory Compliance), FSSAI-HQ
8. CITO, FSSAI-HQ (for uploading on the FSSAI website)

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22.08.2019 August, 2019

ORDER

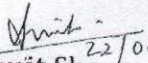
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Presently, as per Food Safety and Standards (Import) Regulations, 2017, imported proprietary foods as defined under Food Safety and Standards (Food Products Standards and Food Additives), 2011 Ninth Amendment Regulations, 2016 dated 10.10.2016, shall be tested for quality parameters as per Certificate of Analysis from exporting country submitted by importer and safety parameters as per Food Safety and Standards (Contaminants, Toxins and Residues) Regulation, 2011.

2. In this regard, FSSAI has now decided that the Certificate of Analysis as mentioned above for testing of imported proprietary food shall be accepted by Authorised Officer only if it is issued by an ISO 17025 accredited lab of exporting country with a valid scope for those parameters and product matrix.

3. It shall be effective from 01.01.2020.

This issues with the approval of the Competent Authority.


(Dr. Amit Sharma) 22/08/19
Director (Imports)

To-

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